nt>
Title: Requests for the redeployment of the Assam Rifles and Army to control the growing insurgency in Tripura.

SHRI SAMAR CHOUDHURY (TRIPURA WEST): The insurgency has taken a new spurt in Tripura since the two Battalions of Army and Assam Rifles had been withdrawn by the Central Government. This spurt has taken a new shape.

As we all know, the Health Minister was killed by these extremist groups. Our MLAs are being killed. Our MPs are being threatened. Shri Baju Ban Riyan, who is a sitting MP and now sitting here, has also been threatened and his son has been kidnapped on 24th June. Till now, he is in the captivity of the militants in their underground camps. We, the three MPs of Tripura including the Member of Parliament from Rajya Sabha, have repeatedly requested the hon. Minister of Home Affairs, hon. Prime Minister and other hon. Ministers to look into the matter and for redeployment of the Assam Rifles and Army which were operating earlier.

We requested that they should not withdraw Army and the Assam Rifles personnel and asked for more forces but till this day no decision has been taken. Doctors and scientist are being targetted by these extremists. A tribal doctor has been kidnapped by some extremist group. We do not know whether both tribal and non-tribal extremist groups are raising their heads. The State Government is doing everything for the security of the people, with all its sincerity, but is it possible to do that only with the help of the State police? Those against whom offences under Cr.P.C. and I.P.C. are registered, they have to be arrested and brought before the court, but who will do that? Is it possible to do that without the Army? A total of 839 kilometres of border is open for the extremists. Every time from the other side, from the camps in the hilly Chittagong and the Silhat district, after getting training from ISI and other foreign agencies, they are entering our areas with AK-47, AK-56 and other sophisticated arms. The number of arms is increasing everyday. This is the position. We want to be explained why the Central Government, the Ministry of Home Affairs and the Ministry of Defence are not looking into the matter. Now, what is the latest situation in Kashmir? What is the situation today in Punjab? We want to know why this is happening in the whole of the North-East.

SHRI RUPCHAND PAL : This is a very serious matter, Sir. The Minister should react to this.

">

श्री मदन लाल खुरानाः सभापति महोदय, यह मामला बहुत गंभीर है जबकि तीन सांसद उसमें इन्वॉल्व हों, उनको धमकी दी गई हो।

... (व्यवधान)

मैं माननीय सदस्य से यह जरूर कहना चाहता हूं कि इनसर्जेंसी की समस्या से राज्य सरकार या केन्द्र सरकार अलग-अलग फाइट नहीं कर सकते, इसमें दोनों का तालमेल होना बहुत जरूरी है। ... (व्यवधान)

सभापति महोदय कभी सुनने की भी आदत डालिए।

श्री मदन लाल खुरानाः मुझे यह इसलिए कहना पड़ा क्योंकि आपने कहा कि स्टेट गवर्नमैंट बढ़िया कर रही है लेकिन सैंट्रल गवर्नमैंट नहीं कर रही। ऐसा नहीं है।

... (व्यवधान)

अगर जिम्मेदार हैं तो दोनों हैं और अगर काम ठीक कर रहे हैं तो दोनों कर रहे हैं। इसलिए यह कहना कि इनसर्जेंसी को मीट करने के लिए राज्य सरकार ठीक कर रही है लेकिन केन्द्र सरकार नहीं कर रही, यह केन्द्र के साथ ज्यादती है। क्या आप बता सकते हैं कि आपके मुख्य मंत्री ने कौन-कौन सी मांगें रखीं हैं और केन्द्र सरकार ने किसी पर न की हो? इस देश में इनसर्जेंसी को खत्म करने के लिए भारत सरकार की स्पष्ट नीति है। हम इसे लॉ एंड आर्डर की प्रौबल्म नहीं मानते। ... (व्यवधान)

SHRI SAMAR CHOUDHURY : It is not a question of law and order, it is a question of insurgency. You have withdrawn all the Army and the Assam Rifles personnel. That is why these things are happening.

श्री मदन लाल खुरानाः यही तो मैं कह रहा हूं।

... (व्यवधान)

MR. CHAIRMAN : That is what the hon. Minister is saying.

SHRI SAMAR CHOUDHURY It is not a question of law and order.

श्री मदन लाल खुरानाः मैं यही कह रहा हूं, आपकी बात नहीं कह रहा। इनसर्जेंसी को चाहे वह कश्मीर में हो, चाहे त्रिपुरा में हो, हम लॉ एंड आर्डर की समस्या नहीं मानते।

... (व्यवधान)

श्री मदन लाल खुरानाः सभापति महोदय, इनसे कहिए कि मुझे बोलने दें।

... (व्यवधान)

MR. CHAIRMAN: Shri Choudhury, if you do not want him to react, then I shall ask him not to speak. The Minister is reacting and you are not allowing him to speak.

श्री मदन लाल खुरानाः चाहे त्रिपुरा की समस्या हो, चाहे जम्मू-कश्मीर की समस्या हो, इसे केवल कानूनी समस्या कहकर प्रदेश पर नहीं छोड़ सकते। हम यह मानते हैं कि यहां पर भी इनसर्जेंसी को मीट करने के लिए दोनों का तालमेल जरूरी है। एक-दूसरे को दोष नहीं देना चाहिए। में आपकी भावनाओं के बारे में निश्चित रूप से मंत्री जी को जानकारी दूंगा।

जो कुछ आप कह रहे हैं, अच्छा होता यदि आप यह कहते कि आपकी स्टेट गवर्नमेंट ने ये-ये चीजें मांगी हैं

... (व्यवधान)

श्री रूपचन्द पाल : चीफ मिनिस्टर मिले हैं।

... (व्यवधान)

श्री मदन लाल खुराना : तो निश्चित रूप से मैं आपकी भावनाएं होम मिनिस्टर के पास पहुंचा दूंगा। वहां के चीफ मिनिस्टर से बात करके वे मैक्सीमम सहायता कैसे हो, इसको जरूर देखेंगे।

... (व्यवधान)

MR. CHAIRMAN That will not go on record.

(व्यवधान)।

सभापति महोदय : आपका नाम आयेगा, आप ऐसी बात क्यों कर रहे हैं?